

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
**To be heard on Friday the 22<sup>nd</sup> day of December 2023 at 10.30 a.m**  
**(VIRTUAL MODE)**

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**In the Court of Hon'ble Mr. Justice M Venugopal, Member (Judicial), and  
Hon'ble Mrs. Shreesha Merla, Member (Technical)**

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	TA (AT) No. 121/2021 (CA (AT) (Ins) No. 1165/2019 To Implead IA No. 511/2021)	Kari Venkateswarlu, Liquidator of Nawa Engineers & Consultants Pvt. Ltd. Vs Keshan Trading Corporation	Mr. Ravi Rajagopalan & Associates	Mr. Kumarpal R Chopra
2	Comp App (AT) (CH) (Ins) No. 386/2023 To dispense with IA No. 1174/2023 For Stay IA No. 1175/2023	Yung Jai Koo Vs HR Polycoats Pvt. Ltd. & Anr.	Mr. Ramasubramaniam Raja	

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No. 446/2023 For Stay IA No. 1381/2023 For Exemption IA No. 1382/2023 Delay in refiling IA No. 1380/2023	B. Nirmal Kumar Vs Tharuvai Ramachandran Ravichandran, RP of JBM Homes Pvt Ltd & JBM Shelters Pvt Ltd & Anr.  <b>WITH</b>	Mr. Avinash Krishnan Ravi	
4	Comp App (AT) (CH) (Ins) No. 447/2023 For Exemption IA No. 1385/2023 For Stay IA No. 1384/2023 Delay in refiling IA No. 1383/2023	B. Nirmal Kumar Vs Tharuvai Ramachandran Ravichandran, RP of JBM Homes Pvt Ltd & JBM Shelters Pvt Ltd & Anr.	Mr. Avinash Krishnan Ravi	

5	Comp App (AT) (CH) No. 105/2023	Union of India Vs M/s. Deccan Chronicle Holdings Limited & 39 Ors.	Mr. AR Sakthivel	
6	Comp App (AT) (CH) No. 94/2023 For Condone Delay IA No. 1376/2023 For Exemption IA No. 1191/2023 Delay in refiling IA No. 1192/2023	Tajinder Singh Bhathal Vs MRF Limited & 2 Ors.	Mr. Agam H Maloo	
7	Comp App (AT) (CH) (Ins) No. 458/2023 For Stay IA No. 1432/2023 For Exemption IA No. 1433/2023	MK Rajagopalan Vs Radhakrishnan Dharmarajan, RP of Appu Hotels Ltd.	Mr. Santosh Ukkur	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	Comp App (AT) (CH) (Ins) No. 151/2023 For Stay IA No. 501 & 743/2023 For Urgent Hearing IA No. 744/2023 Vacate Stay IA No. 1372/2023	Dreamz Infra India Limited Vs Dreamz Sneh Project Allottees Welfare Association & Anr.	M/s King Stubb & Kasiva	Ms. Usha DN- R1 Ms. P Chitra Nirmala- R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9	Comp App (AT) (CH) (Ins) No. 364/2023 For Stay IA No. 1116/2023 For Condone Delay IA No. 1315/2023	Mr. A Rajendra, Ex- Shareholder & Suspended Board of Director of Dharti Dredging & Infrastructure Ltd. Vs Mr. Gonugunta Madhusudhan Rao, RP of Dharti Dredging & Infrastructure Ltd. & 4 Ors.  <b>WITH</b>	Ms. Harshini Jhothiraman	Ms. Disha Parekh- R1 Ms. Neha Bhosale- R2-R4 Mr. Kumar Anurag Singh- R5

10	Comp App (AT) (CH) (Ins) No. 365/2023 For Stay IA No. 1117/2023 To dispense with IA No. 1118/2023 For Condone Delay IA No. 1316/2023	Mr. A Rajendra, Ex- Shareholder & Suspended Board of Director of Dharti Dredging & Infrastructure Ltd. Vs Mr. Gonugunta Madhusudhan Rao, RP of Dharti Dredging & Infrastructure Ltd. & 4 Ors.	Ms. Harshini Jhothiraman	Ms. Disha Parekh- R1 Ms. Neha Bhosale- R2-R4 Mr. Kumar Anurag Singh- R5
11	Comp App (AT) (CH) (Ins) No.234/2022 For Exemption IA No.501/2022 For Stay IA No. 502/2022	Srinivas Reddy Yadiki, M/s Bevcon Wayors Pvt. Ltd. Vs Ardee Hi-Tech Pvt Ltd & Anr	Mr. Y Suryanarayana	Dr. SV Rama Krishna- R1 Ms. Sistla Manjula
12	Comp App (AT) (CH) (Ins) No. 31/2023 For Stay IA No. 116 & 117/2023 To implead IA No. 621/2023	GVRs Manian Vs R. Venkatakrisnan Liquidator, St. John Freight System Ltd.	Mr. Subhang P Nair	Mr. TK Bhaskar Mr. Mayan H Jain
13	Comp App (AT) (CH) No. 71/2023	Goldsquare Sales India Pvt. Ltd. & 2 Ors. Vs The Regional Director (SER)	Ms. A Rithika	
14	Comp App (AT) (CH) (Ins) No.116/2023 For Stay IA No. 402/2023 To Dispense with IA No. 403 & 404/2023 Urgent Listing IA No. 405/2023	Y Vijay Kumar Vs Hindustan Magnesium Products Private Limited & 3 Ors.	Mr. Samuel Nagadesi, CA	Mr. V Shankar, RP/R4
15	Comp App (AT) (CH) (Ins) No. 163/2023 To dispense with IA No.33/2023 For Stay IA No. 532/2023 Leave to file IA No. 534/2023	M/s. Shubham Corporation Pvt. Ltd. Vs Mr. Kotoju Vasudeva Rao, IRP, Navayuga Infotech Pvt. Ltd. & Anr.	Mr. Sandeep Kumar Ambalavanan	Mr. VVSN Raju- R1 Mr. Avinash Krishnan Ravi- R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	Comp App (AT) (CH) (Ins) No. 51/2023 For Stay IA No. 175/2023 Leave to file IA No. 176/2023 For Exemption IA No. 177 & 178/2023 For Directions IA No. 413/2023	Join UP Corporation Vs Mr. R. Sugumaran & 3 Ors	Mr. Sandeep Bhuraria	Mr. V John Acquinas- R2, R3 Mr. R Sugumaran, RP
17	Comp App (AT) (CH) (Ins) No. 173/2023 To dispense with IA No. 557/2023 For Stay IA No. 556/2023 To implead IA No. 692/2023	Sunbeam Structurals Pvt. Ltd. Vs Sachin Srinivasa Bhattad, RP of G K Industrial Park Pvt. Ltd. & 2 Ors.  <b>WITH</b>	Mr. Jayanth Viswanathan, PCS	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3
18	Comp App (AT) (CH) (Ins) No. 174/2023 For Stay IA No. 558/2023 For Exemption IA No. 559/2023 To implead IA No. 804/2023	KG Muralidharan Vs Sachin Shrinivasa Bhattad, RP of G K Industrial Park Pvt. Ltd. & 2 Ors.  <b>WITH</b>	Mr. Avinash Krishnan Ravi	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3
19	Comp App (AT) (CH) (Ins) No. 175/2023 For Stay IA No. 567/2023 For Additional docs IA No. 565/2023 For Exemption IA No. 566/2023 To implead IA No. 693/2023	Sachin Srinivas Bhattad, Erstwhile RP, G K Industrial Park Pvt. Ltd. Vs Edelweiss Asset Reconstruction company Ltd & Anr.  <b>WITH</b>	Mr. Raj Kumar Jhabakh	Mr. Bhagavath Krishnan- R1 Ms. Elamathi- R2
20	Comp App (AT) (CH) (Ins) No. 211/2023 For Exemption IA No. 701/2023	Premier Chennai Properties Limited Vs Sachin Shrinivasa Bhattad & Anr.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1
21	Comp App (AT) (CH) (Ins) No. 263/2023 For Exemption IA No. 824/2023	Premier Chennai Properties Limited Vs Sachin Srinivasa Bhattad, RP & 2 Ors.	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3

22	Comp App (AT) (CH) (Ins) 99/2023 For Delay in Representation IA No. 375/2023 For Condone Delay IA No. 383/2023 For Stay IA No. 384/2023	Korah John Vs JM Financial Asset Reconstruction Company Ltd. & Anr.	Mr. B Ashok Shenoy	Mr. Ashwin Shanbhag- R1
23	Comp App (AT) (CH) (Ins) No. 68/2022 Ex-Parte Relief IA No. 143/202	Hindustan Newsprint Employees Co- Operative Bank Limited Vs Hindustan Newsprint Ltd. & Anr. <b>WITH</b>	Mr. Alias M. Cherian	Mr. Shivshankar R Panicker- R1 Ms. D Reetha-R2
24	Comp App (AT) (CH) (Ins) No. 73/2022 Ex-Parte Relief IA No. 154/2022	Thamban P Vs Hindustan Newsprint Ltd. & Anr.	Mr. Alias M. Cherian	Mr. Shivshankar R Panicker- R1 Ms. D Reetha-R2
25	Comp App (AT) (CH) No. 37/2021 For Condone Delay IA No. 489/2021	Sudershan Kumar Manchanda & 2 Ors Vs S.M. Kannappa Automobiles Pvt. Ltd. & 5 Ors	Mr. Anirudh Krishnan Mr. Advait Neelakanttan	Mr. Smaran Shetty- R1, R2, R4, R6 Mr. Pradeep Nayak- R5
26	Comp App (AT) (CH) (Ins) No. 60/2021 For Exemption IA No. 135/2021	Chennai Chengelpet Tannery and Footwear General Workers Union & 4 Ors Vs Kavitha Surana, Liquidator of Forward Shoes India Pvt. Ltd. & 4 Ors. <b>WITH</b>	Mr. B Arvind Srevatsa	Mr. S. Satyanarayanan- R1 Mr. R Sukumaran- R5
27	Comp App (AT) (CH) (Ins) No. 104/2021	Ganesh Cartons India Pvt Ltd. & 3 Ors. Vs. Kavitha Surana, Liquidator of Forward Shoes India Pvt. Ltd. & Anr. <b>WITH</b>	Mr. Abhinav Parthasarathy	Mr. S. Satyanarayanan- R1 Mr. R Sukumaran- R2
28	Comp App (AT) (CH) (Ins) No.109/2021 For Stay IA No.199/2021 Seeking Injunction IA No. 200/2021 To dispense with IA No. 201/2021 IA No. 202/2021 Additional docs IA No. 641/2022	Muhamad Yavar Dhala Vs Kavitha Surana & 2 Ors.	Ms. Tanya Kapoor	Mr. S. Satyanarayanan- R1 Mr. MS Viswanathan- R2 Mr. R Sukumaran- R3

29	Comp App (AT) (CH) (Ins) No.126/2021 For Interim Injunction IA No. 224/2021	IndusInd Bank Ltd. Vs IVRCL Ltd. & Anr	M/s Ramalingam & Associates	Mr. Nityavendhan K
30	Res App No. 04/2023 in Comp App. (AT) (CH) (Ins) No. 149/2021 For Condone Delay IA No. 295/2021 For Stay IA No. 293/2021 To Dispense with IA No. 294/2021 To implead IA No. 329/2021	Orlem Pharm Pvt. Ltd. Vs PVS Memorial Hospital Pvt. Ltd. & 3 Ors  <b>WITH</b>	Mr. Hari Radhakrishnan	Mr. Bijoy P Pulipra R2 Mr. Pradeep Joy- R4
31	Res App No. 05/2023 in Comp App (AT) (CH) (Ins) No. 203/2021 For Condone Delay IA No. 409/2021 To Dispense with IA No. 408/2021 For Stay IA No. 407/2021	St. Antonys Medical Distributors Vs PVS Memorial Hospital Pvt Ltd. & 3 Ors	Mr. Hari Radhakrishnan	Mr. Bijoy P Pulipra R2 Mr. Pradeep Joy- R4
32	Comp App (AT) (CH) (Ins) No.303/2021	Pradeep Kumar & 52 Ors Vs Shri Rajendran, RP & 3 Ors	Mr. Philip Mathew	Mr. Vinod PV- R1 Mr. Sankar P Panicker- R2, R4
33	Comp App (AT) (CH) (Ins) No.10/2022 For Stay IA No. 23/2022	Punjab National Bank & Anr Vs Sri Vijay Kumar Gunda & Anr	Ms. Vinithra Srinivasan Mr. Varun Srinivasan	Mr. NP Vijaykumar
34	Comp App (AT) (CH) (Ins) No. 17/ 2022	Aegis Steel Cast Vs PEE Industrial Valves Pvt Ltd	Mr. Dhiren R. Dave PCS	Mr. T.Durga Prasad
35	Comp App (AT) (CH) No.111/2022 For Directions IA No. 999 & 1000/2022	Sarah Qureshi Vs GB Bakers Industries Pvt. Ltd. & 7 Ors	Mr. CV Shailandran	M/s. Hirendernath & Prakruti Golechha- R2, R3, R5 Mr. Nomula Srinivas- R4 M/s Munuga Sateesh-R6 Mr. Munuga Sateesh- R7 M/s Vrinda & Komal Agarwal- R8

36	Comp App (AT) (CH) (Ins) No.268/2022 For Condone Delay IA No. 567/2022 For Stay IA No. 568/2022	Moghny Maqdoom Mohiuddin Vs Manish Fashion World Pvt Ltd & Anr.	Mr. Avinash Krishnan Ravi	Mr.C.A. Subodh Kumar Agarwal, PCA- R1 Mr. GMK Raju- RP / R2
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**Copy to:**

**By the order of Hon'ble Member (Technical)**

**Chennai Bench**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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